

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 173 of 2019

In the matter of:

Ramgad Minerals & Mining Ltd.

....Appellant

Vs.

I.G. Kashinath & Ors.

....Respondents

With

Company Appeal (AT) No. 174 of 2019

In the matter of:

Ramgad Minerals & Mining Ltd.

....Appellant

Vs.

I.G. Kashinath & Ors.

....Respondents

Present:

Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Arun Sri Kumar and Ms. Arunima Kedia, Advocates

Respondents: Mr. Rohan Thawani and Mr. Iqram Govind Singh, Advocates

ORDER

12.02.2020: Due to paucity of time these matters could not be heard today.

List both the Appeals 'For Admission (After Notice)' on **19th March, 2020** within first five cases.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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